

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.36 OF 2019

In the matter of:

Chembra Peak Estates Ltd

Appellant

Vs

The Registrar of Companies, Karnatka.

Respondents

Mr Soumbho Ghose, Mr Shivam Narang, Mr Raza Abbas, Advocates for Appellant.

Mr. P.S. Singh, Advocate for ROC Bangalore.

ORDER

14.08.2019- Additional report filed on behalf of ROC, Karnatka is taken on record. Post the appeal for hearing on **2nd September, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn